

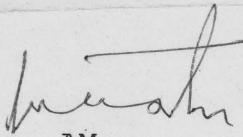
CCA No. 122/07
OA No. 546/92

04.10.2007

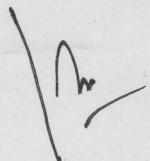
Hon'ble Mr. Justice Khem Karan, VC
Hon'ble Mr. P.K. Chatterji, AM

Sri M.K. Sharma brief holder of Sri W.H. Khan learned counsel for the applicant is present.

Sri Sharma has not been able to satisfy us on the point as to how these two persons who were not party to the OA No. 546/92 can raise grievance about willful disobedience of the order dated 05.02.1997 given in the said OA. So we do not find good reason to take any action on this application at the instance of these two persons. It is accordingly rejected, but without prejudice to their rights, if any.



AM



VC

/pc/